

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2020 AT 2.00 p.m.

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

SI.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. Ashish Jain Kuria
Chitra Abheeram
Pooja Mehta
(For Suleena & Suleena)
2. R. VIDHYASHANKAR }
R. ASHOK KUMAR } Counsel For Applicant

Counsel For Respondent

Ashish

Johal

ORDER

At request of the Learned Counsels for the parties, post this matter on
28.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-SD-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)